

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/144/2016  
NAME OF THE PETITIONER(S) : C. Ponmalar  
NAME OF THE RESPONDENT(S) : M/s S. Albert & Company Private Limited & 5 others  
UNDER SECTION : 397/398, 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) B. Dhanasej -

~ ~ Ms -

B. Dhanasej

2) M.K. PREETHA .  
for KSR&CO.

Counsel for  
petitioner

M.K. Preetha

ORDER

Counsel representing both the parties are present and stated that there is another matter pending before the Division Bench and there is a possibility of settlement in both the cases. They sought time for submitting the final outcome of the settlement. Time is extended at their request. Put up on 09.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)